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title: Need to take necessary steps for setting up of Petroleum, Chemicals & Petrochemicals Investment Region (PCPIR) at Paradip, Odisha.

SHRI BHARTRUHARI MAHTAB (CUTTACK) : The Government has proposed to develop a Petroleum, Chemical and Petrochemicals Investment Region (PCPIR) at Paradip to promote investment, both domestic and foreign in Petroleum , Chemical and Petrochemical segments. This PCPIR was sanctioned by the Government wherein Indian Oil Corporation Limited (IOCL) was entrusted to develop petrochemical complex in the capacity of Anchor Tenant. However, due to the delay in setting up of the petrochemical complex by IOCL, the Government is unable to kick off the work of PCPIR at Paradip. Consequently, the Government of India has not provided funds for development of basic infrastructure for the petrochemical complex despite repeated requests from the Government of Odisha. I, therefore, urge the Government that urgent necessary steps may be taken for setting up of PCPIR at Paradip and provide adequate funds for the purpose.